

4363

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 985/2019

(IA No 568/2024)

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

Versus

Central Pollution Control Board & Ors. ...Respondent(s)

WITH

Original Application No. 986/2019

In Re: Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur

Nagar Uttar Pradesh

WITH

Original Application No. 528/2023

News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village"

WITH

Original Application No. 934/2024

Rajat Verma ...Applicant

Versus

Member Secretary, Uttar Pradesh Pollution

Control Board & Ors. ...Respondent(s)

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3.	ANNEXURE-2 A copy of CPCB letter dated 24.02.2025 in response to above letter	
4.	ANNEXURE-3 A copy of the CPCB letter dated 31.08.2018.	

Rajkumar

Filed by: Adv. Rajkumar
On behalf of Central Pollution Control Board

E. NO.-D/1024/2001
CH. NO.444, SAKET COURT, N.D-17
Mob:-9810007606
Mail: advrajkumar@gmail.com

Place: Delhi
Date: 30.06.2025

4365

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 985/2019

(IA No. 568/2024)

IN THE MATTER OF:-

In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh

Versus

Central Pollution Control Board & Ors.

Respondents(s)

With

Original Application No. 986/2019

In Re: Water Pollution at Rania, Kanpur Dehat & Rakhi Mandi, Kanpur
Nagar, Uttar Pradesh

With

Original Application No. 528/2023

News report published in Dainik Jagran dated 14.08.2023 "highlights a
growing concern regarding industrial pollution in the Godhrauli village"

With

Original Application No. 934/2024

**COMPLIANCE AFFIDAVIT ON BEHALF OF THE CENTRAL
POLLUTION CONTROL BOARD (CPCB) IN COMPLIANCE OF
ORDER DATED 27-05-2025**

M.P. Yadav, working as Scientist 'F' in Central Pollution Control
Board, office at Parivesh Bhawan, East Arjun Nagar, Near Karkardooma
Court, Delhi- 110032, do hereby solemnly affirm and declare as under:-



30 JUN 2025

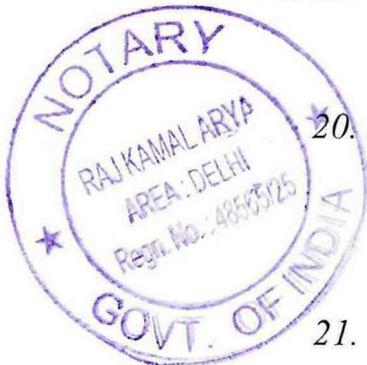
IT IS SUBMITTED AS UNDER:-

1. I am fully conversant with the facts of the case on the basis of records maintained in the ordinary course of business at CPCB, I am competent and authorized to depose and swear the present affidavit in my official capacity.
2. That, CPCB is a statutory Board constituted under The Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "the Water Act, 1974"). It performs the functions under the Water Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "the Air Act, 1981") and The Environment (Protection) Act, 1986 (hereinafter referred to as "the E(P) Act, 1986").
3. That the Hon'ble National Green Tribunal (hereinafter referred to as "NGT"), Principal Bench, New Delhi, in the matter of Original Application No. 985/2019 (IA No. 568/2024), In Re: Water Pollution by Tanneries at Jajmau, Kanpur, Uttar Pradesh Versus Central Pollution Control Board & Ors., passed directions vide order dated 30.01.2025 that "*CPCB including other Govt. Institutions to assist in complete the following actions points recommended by the Amicus:*

".... 19. Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.

20. Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar.

21. Survey and Mapping of Groundwater Contamination in



30 JUN 2025

Fatehpur and Kanpur Dehat, Kanpur Nagar

22. *Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals....."conduct another inspection and find out the correctness of the compliance and file a status report by the next date of hearing".*

4. That in reference to the above directions of the Hon'ble NGT, this Respondent has received a letter dated 29.01.2025 from the Principal Secretary, Department of Forest, Environment & Climate Change, Government of Uttar Pradesh, sought a proposal along with the estimated expenditure and desired time limit to complete the above four (04) actions points (i.e. 19 to 22) recommended by the Amicus. A copy of the letter dated 29.01.2025 is annexed herewith as **ANNEXURE-1**.

5. That in response to above letter dated 29.01.2025, CPCB has replied vide letter dated 24.02.2025 and the same is annexed herewith as **ANNEXURE-2**.

6. That thereafter the matter was heard by this Hon'ble NGT on 27.05.2025 and directed that CPCB to provide timeline to complete the following actions points recommended by the

Amicus:

18. *Bye-Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention)*

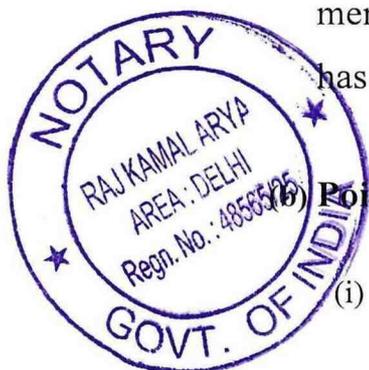


30 JUN 2025

19. *Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.*
20. *Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar.*
21. *Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar*
22. *Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals....."conduct another inspection and find out the correctness of the compliance and file a status report by the next date of hearing".*

7. That in compliance with the above order of the Hon'ble NGT with regard to actions points recommended by the Amicus, following is submitted:

(a) **Point (18):** Bye-Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention). In this regard, it is humbly submitted that the letter dated 05.03.2025 mentioned in the order dated 27.05.2025 of the Hon'ble NGT has not been received by the CPCB.



(b) **Point (19 to 23):**

- (i) Following activities for assessment of contaminated sites located at Fatehpur and Kanpur Nagar by engaging

30 JUN 2025

reputed Agencies may be undertaken by State of UP:

S. No.	Activities	*Estimated timelines (in months)
(i)	Step-1: Detailed Site Investigation (including pre-monsoon and post monsoon samples)	6-7
(ii)	Step-2: Risk assessment (as applicable)	2-3
(iii)	Step-3: Preparation of DPR comprising evaluation and selection of remediation options, (as applicable)	2-3

Note: * Estimated timelines for each site

For assessment and remediation of contaminated sites, "Guidance document for assessment and remediation of contaminated sites in India" issued by MoEF&CC may be referred, which is available at the following web link https://cpcb.nic.in/uploads/hwmd/MoEFCC_guidelines_contaminatedsites.pdf



In case of chromium contaminated sites located at Rania, Kanpur Dehat, UP, it is submitted that DPR for remediation under National Clean Energy Fund (NCEF), scheme of Govt. of India was prepared by CPCB during 2018-19. The DPR covers chemical treatment of hazardous waste and remediation of contaminated soil & groundwater around the said contaminated area including Khanchandpur village and other

30 JUN 2025

nearby villages, which was forwarded to the State of UP and UPPCB for its implementation, vide letter dated 31.08.2018.

A copy of the CPCB letter dated 31.08.2018 is annexed herewith as ANNEXURE-3.

8. It is submitted that as per the directions of the Hon'ble NGT in the aforesaid OA No. 985/2019 with OA No. 986/2019 and 200/2014, about 95,000 MT of waste has been excavated from the dumpsite under the supervision of UPPCB and CPCB, and disposed of after chemical stabilization through Treatment, Storage and Disposal facilities (hereinafter referred to as "TSDFs") located at Rania, Kanpur Dehat, UP.
9. That the compliance affidavit may kindly be taken on record.
10. That the answering respondent undertakes to comply with the orders of the Hon'ble Tribunal.



VERIFICATION.

30 JUN 2025

Verified at Delhi on this.....day of _____ 2025 that the contents of the above reply affidavit are correct and true on the basis of the record of the case as maintained in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

ATTESTED

NOTARY PUBLIC, DELHI
GOVT. OF INDIA

30 JUN 2025

DEPONENT
विजय प्रकाश यादव / Vijay Prakash Yadav
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
East Arjun Nagar, Delhi-110032

DEPONENT

विजय प्रकाश यादव / Vijay Prakash Yadav
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
पूर्वी अर्जुन नगर, दिल्ली-110032
East Arjun Nagar, Delhi-110032

महत्वपूर्ण/मा0 एन0जी0टी0 प्रकरण
संख्या-एन0जी0टी0-96/81-7-2025-44(रिट)/2016 टी0सी0-2

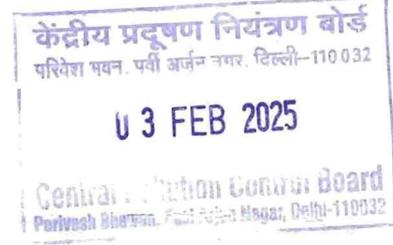
प्रेषक,

अनिल कुमार,
प्रमुख सचिव,
उ0प्र0 शासन।

सेवा में,

1- निदेशक,
भारतीय विष विज्ञान अनुसंधान संस्थान,
लखनऊ।

2- सदस्य सचिव,
केन्द्रीय प्रदूषण नियंत्रण बोर्ड,
दिल्ली।



पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ: दिनांक: २१ जनवरी, 2025

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No.568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" में पारित मा0 अधिकरण के आदेश दिनांक 22.01.2025 के अनुपालन के संबंध में।

महोदय,

उपर्युक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 985/2019 (I.A. No.568/2024) In Re : Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh With Original Application No. 986/2019 In Re : Water Pollution at Rania Kanpur Dehat & Rakhi Mandi Kanpur Nagar Uttar Pradesh With Original Application No. 528/2023 News report published in Dainik Jagran dated 14.08.2023 "highlights a growing concern regarding industrial pollution in the Godhrauli village" में पारित मा0 अधिकरण के आदेश दिनांक 22.01.2025 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें, जिसके सुसंगत अंश निम्नवत् हैं:-

"1. Learned Amicus Curiae has filed the final report on 17.01.2025. She has submitted that not only chromium but mercury, fluoride and Iron have also been found particularly in groundwater and it is a case of serious human contamination on account of these heavy metals. She has submitted that immediate remedial action by the State Authorities is needed. She submits that she has certain suggestions that need to be immediately considered by State Authorities. We permit the Learned Amicus Curiae to supply the same to Learned AAG for the State, who will obtain instruction before the next date of hearing and apprise the Tribunal about action which is proposed to be taken on those suggestions.

2. List on 30.01.2025."

मा0 एन0जी0टी0 में Amicus Curaie द्वारा दाखिल अन्तिम रिपोर्ट दिनांक 17.01.2025 (छायाप्रति संलग्न) तथा उनके द्वारा दिये गये सुझावों (छायाप्रति संलग्न) पर प्रस्तावित कार्यवाही से मा0 राष्ट्रीय हरित अधिकरण को आगामी सुनवाई की तिथि 30.01.2025 में अवगत कराये जाने के निर्देश पारित किये गये हैं।

2- इस संबंध में अवगत कराना है कि प्रश्नगत प्रकरण में Amicus Curaie की प्राप्त अन्तिम रिपोर्ट दिनांक 17.01.2025 तथा Amicus Curaie द्वारा उपलब्ध करायी गयी संस्तुतियों संबंधी पत्र दिनांक

23.01.2025 के आधार पर एक्शन प्लान तैयार करते हुए प्रत्येक दशा में 102 कार्यदिवस में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को उपलब्ध कराने हेतु पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ0प्र0 शासन के पत्र संख्या-एन0जी0टी0-82/81-7-2025, दिनांक 23.01.2025 द्वारा संबंधित विभागों से भी अनुरोध किया गया है।

3- यह भी अवगत कराना है कि Learned Amicus Curaie के पत्र दिनांक 23.01.2025 द्वारा प्रेषित सुझावों/संस्तुतियों के बिन्दु सं0-19, 20, 21 निम्नवत् है :-

19. Find out the source of Chromium, Mercury, Fluoride and Iron in the eco-system.

20. Survey and Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat and Kanpur Nagar.

21. Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar.

4- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि Learned Amicus Curaie के पत्र दिनांक 23.01.2025 द्वारा प्रेषित उपरोक्त सुझावों/संस्तुतियों तथा 02 माह की इंगित समयसीमा के क्रम में उपरोक्त कार्यवाही को पूर्ण रूप से सम्पादित करने हेतु अनुमानित व्यय एवं वांछित समयसीमा सहित प्रस्ताव 02 सप्ताह में पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन (Email-envsection7@gmail.com) तथा उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppch.in & ceo2@uppch.in) को उपलब्ध कराने का कष्ट करें। प्रकरण मा0 एन0जी0टी0 के आदेशों से आच्छादित है। अतः समयबद्धता के साथ अपेक्षित कार्यवाही का अनुरोध है।

संलग्नक-यथोक्त। (ईमेल से प्रेषित)

भवदीय,

(अनिल कुमार)

प्रमुख सचिव।

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, उ0प्र0, मा0 एन0जी0टी0, नई दिल्ली।
- 2- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को उनके पत्र संख्या-जी 44758/सी-2/एनजीटी-46/25, दिनांक 29.01.2025 के संदर्भ में।

आज्ञा से,

(शैलेन्द्र कुमार)

उप सचिव।

Speed Post/E-mail

CP-26/5/2021-WM-I-HO-CPCB-HO

February 24, 2025

To,

The Principal Secretary
Forest, Environment & Climate Change Department,
Govt. of UP
Lucknow – 226001, UP

Sub: Hon'ble NGT (PB) orders dated 22.01.2025 & 30.01.2025 in OA No. 985/2019 with 986/2019 and 528 of 2023, regarding chromium dumps at Rania, Kanpur Dehat; Rakhi Mandi, Kanpur Nagar and Fatehpur, UP – reg

Ref.: Letter dated 29.01.2025 from the Principal Secretary, Forest, Environment & Climate Change Department, Govt. of UP

Sir,

This has reference to the above mentioned letter dated 29.01.2025 regarding seeking proposal along with the estimated expenditure and desired time limit to complete the following actions points recommended by the Amicus:

- ".....19. Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.
20. Survey and Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar.
21. Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar.
22. Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan Against Bio- Accumulation of Heavy Metals....."

In this regard, it is to inform that in case of Rania, Kanpur Dehat, UP, detailed project report (DPR) for remediation of chromium contaminated sites at Rania, Kanpur Dehat, UP had been prepared by CPCB during 2018-19. The DPR covers chemical treatment of hazardous waste and remediation of contaminated soil & groundwater around the said dumpsite area including Khanchandpur village and other nearby villages, which was forwarded to the State of UP and UP Pollution Control Board for its implementation.

Further, as per the directions of the Hon'ble NGT in the aforesaid OA No. 985/2019 with OA No. 986/2019 and 200/2014, about 90,000 MT of waste has been excavated from the dumpsite and disposed of after chemical stabilization through TSDFs located at Rania by the state of UP.

In view of the above, it is requested that activities for remediation of contaminated sites located at Fatehpur and Kanpur Nagar may be undertaken by engaging reputed Institute/Consultant. For assessment and remediation of contaminated sites, "Guidance Document for Assessment and Remediation of Contaminated Sites in India" issued by the Ministry of Environment, Forest & Climate Change, Govt. of India may be referred, which is available at the following web link:

https://cpcb.nic.in/uploads/hwmd/MoEFCC_guidelines_contaminatedsites.pdf

Yours faithfully,

(V.P. Yadav)

Director & Head,

Waste Management Division-I

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in



4374

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post/E-mail

February 24, 2025

CP-26/5/2021-WM-I-HO-CPCB-HO

To,

The Principal Secretary
Forest, Environment & Climate Change Department,
Govt. of UP
Lucknow – 226001, UP

Sub: Hon'ble NGT (PB) orders dated 22.01.2025 & 30.01.2025 in OA No. 985/2019 with 986/2019 and 528 of 2023, regarding chromium dumps at Rania, Kanpur Dehat; Rakhi Mandi, Kanpur Nagar and Fatehpur, UP – reg

Ref.: Letter dated 29.01.2025 from the Principal Secretary, Forest, Environment & Climate Change Department, Govt. of UP

Sir,

This has reference to the above mentioned letter dated 29.01.2025 regarding seeking proposal along with the estimated expenditure and desired time limit to complete the following actions points recommended by the Amicus:

- ".....19. Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco-system.
20. Survey and Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar.
21. Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar.
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https://cpcb.nic.in/uploads/hwmd/MoEFCC_guidelines_contaminatedsites.pdf

Yours faithfully,

(V.P. Yadav)

Director & Head,

Waste Management Division-I

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

Copy to:

1. The Member Secretary,
Uttar Pradesh Pollution Control Board
Building.No. TC-12V VibhutiKhand, Gomti
Nagar Lucknow-226 010

: For information, please



(V.P. Yadav)

F. No: B-29016/59(1)/WM-I/NCEF(4)/2018/ 9458

August 31, 2018

Sub: Detailed Project Report (DPR) for Remediation of Chromium contaminated area at Rania, Kanpur Dehat, UP under National Clean Energy Fund (NCEF) – regarding

Sir,

This has reference to the project "Preparation of DPR and providing consultancy services for Remediation of Chromium contaminated area at Rania, Kanpur Dehat, UP" under National Clean Energy Fund (NCEF). It is to inform that DPR for remediation of Rania contaminated area has been accepted by Project Steering Committee in its 9th meeting was held on 07/06/2018 at CPCB, Delhi.

In view of above, the aforesaid DPR is enclosed herewith at an estimated remediation cost of Rs. 136 crore + Operating cost for groundwater remediation of Rs. 2.5 crore per month. This DPR also contains interim remedial options for removal and transfer of waste and contaminated soil into secured cells at a cost of Rs. 23.44 crore.

Yours faithfully,



(B. Vinod Babu)

Additional Director & Nodal Officer,
Waste Management Division

Encl.: As above

To,

1. The Principal Secretary : For kind information, please
Environment Department, Govt. of Uttar Pradesh,
601, Bapu Bhawan, Secretariat, Vidhan Sabha Marg,
Lucknow – 226001, UP
**Ref: Your letter No. 4128/55-Env/11-185(Env)/11
dated 07/02/2012** (copy enclosed for reference)
2. The Director : For kind information, please
Hazardous Substance Management Division,
Ministry of Environment, Forest & Climate Change,
Indira Paryavarna Bhawan, Jor Bagh,
New Delhi - 110003
3. The Member Secretary : For kind information, please
Uttar Pradesh Pollution Control Board,
Building. No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226 010

Copy to:

PS to MS

: For kind information of MS, please

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्गत
दिनांक 4/9/18
o/c



(B. Vinod Babu)

4377

Speed Post

F. No: B-29016/59(1)/WMD-I/NCEF (4&5)/2017/ 16362

February 13, 2019

To,

The Member Secretary
Uttar Pradesh Pollution Control Board,
Building. No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow - 226 010

Sub: A template of Bid document for selection of contractor for execution of remediation works as per DPR prepared under NCEF Project – reg

Sir,

This has reference to the project for remediation of two contaminated areas identified at Rania, Kanpur Dehat and Deva Road & IPL, Lucknow, UP under National Clean Energy Fund (NCEF). The approved two DPRs (Rania & Deva Road) was already forwarded to SPCB and State Government vide letters dated 31/08/2018 & 11/01/2019, respectively.

As per the contract, the Consultant has provided a template of Bid documents (i.e. Step-7 of the project) for selection of remediation contractor.

The aforesaid template of Bid document is enclosed for kind reference, which may be utilized with necessary modifications as required for calling bids, in case execution of remediation works is initiated by State Government Agency.

Yours faithfully,


(B. Vinod Babu)

Additional Director & Divisional Head,
Waste Management Division-I

Encl.: As above

Copy to:

The Principal Secretary
Environment Department, Govt. of Uttar Pradesh,
601, Bapu Bhawan, Secretariat,
Vidhan Sabha Marg, Lucknow – 226001

: For kind information, please


(B. Vinod Babu)

olc

